

9.4.02

Hon. Mr. S. Dayal, A.M.

Hon. Ms. Meera Chhibber, J.M.

Sri Sanjay Kumar, Counsel for the applicant states that the applicant is not contacting him inspite of several letters meaning thereby that he is not interested to pursue the matter. Therefore, the O.A. may be dismissed in non-prosecution. In view of the statement made by the Counsel, the O.A. is dismissed for as non-prosecution.



J.M.



A.M.

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